

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**AHMEDABAD**  
**COURT - 2**

ITEM No.207  
**C.P. (IB)/112(AHM)2024**

**Proceedings under Section 7 IBC**

**IN THE MATTER OF:**

Harsiddhi Distillery Private Limited  
V/s  
Eureka Industries Limited

.....Applicant

.....Respondent

**Order delivered on: 01/04/2024**

**Coram:**

**Mrs. Chitra Hankare, Hon'ble Member(J)**  
**Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)**

**PRESENT:**

For the Applicant : Mr. Jatin Kapadia, PCS  
For the Respondent :

**ORDER**

Application is in complete on certain aspects. Last chance is given to the applicant to file necessary documents within one-week.

List for further consideration on 17.04.2024.

-Sd-

**DR. V. G. VENKATA CHALAPATHY**  
**MEMBER (TECHNICAL)**

-Sd-

**CHITRA HANKARE**  
**MEMBER (JUDICIAL)**